

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 406**  
**IB/70/ND/2023**

**IN THE MATTER OF:**

Prudent ARC Limited	...	Applicant
Versus		
Prasar Metal Engineering Private Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 11.01.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Gaurav, Adv.  
For the Respondent :

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **08.02.2024**.

**Sd/-**  
**(Court Officer)**